

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO) :** (a) Twenty percent of the deluxo cars are proposed to be allotted by the company against inward remittance of foreign exchange;

(b) The details of the scheme are still to be finalised by the company.

**Links of Punjab Extremists with Capital 's Underworld**

**2973. SHRI DAULAT RAM SARAN :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that with the recent arrests of some persons involved in armed robberies in the Capital, Punjab extremists links with the Capital's underworld have come to light; and

(b) if so, the details thereof and the action taken by Government in the matter ?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) :** (a) and (b) An accused person arrested in the incident of an armed robbery and shoot out in Delhi on 2.1.1984 revealed during interrogation that he had received training in handling of arms and ammunition in the Golden Temple Complex, Amritsar. But he has denied having any connection with Dal Khalsa.

All necessary steps have been taken in Delhi to check the activities of extremists.

**Communal Riots**

**2974. SHRI ATAL BIHAR VAJPAYEE :**  
**SHRI SURAJ BHAN :**  
**SHRI SATYASADHAN CHAKRABORTY :**  
**SHRI ASHFAQ HUSAIN ;**  
**SHRI A. K. ROY :**  
**SHRI VIJAY KUMAR YADAV**

Will the Minister of HOME AFFAIRS be pleased to refer the reply given to Unstarred Question No. 275 on 27th November, 1983 regarding communal riots and state :

(a) the number of communal incidents in each State/Union territory with details of losses of life and property in each incident since 1980, year-wise;

(b) the extent of relief/compensation provided to the victims of riots;

(c) whether Government have conducted any inquiry into these riots; if so the findings thereof and conclusions drawn from them for future;

(d) whether any foreign involvement was also found thereon; if so of which country and in which riots;

(e) number of arrests and prosecutions in each case and how many of them were convicted;

(f) names of parties/organisations with which the convicted persons were found connected; and

(g) how does the above compare with figures of period 1977-79?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) :** (a) A statement showing the number of communal incidents loss of life, for the years 1980, 1981, 1982 and 1983 is attached. Another statement showing the estimated loss of property for the years 1980, 1981 and 1982 is attached. The details of loss of property for the year 1983 are being collected.

(b) The information is being collected:

(c) The Central Government have not conducted any enquiry since January, 1980.

(d) to (f) Communal disturbances are generally instigated by anti-social elements. The State Governments have been advised to keep close watch on such elements. During the years 1980, 1981 and 1982, a total of 17,244 persons were prosecuted and 269 persons were convicted. The information regarding the year 1983 is being collected.

Information regarding the affiliations of persons arrested/convicted with the parties, organisations is not available.

(g) A statement showing the number of communal incidents and persons killed in the years 1977 to 1983 is attached.

## Statement I

*Statement Showing the Number of Communal Incidents and the Number of Persons Killed in those Incidents During the years 1980, 1981, 1982 & 1983 Year-wise and State-wise.*

Name of State/ Union Territory	No. of communal incidents (Hindu-Muslim) during the years				No. of persons killed during the years			
	1980	1981	1982	1983	1980	1981	1982	1983
1	2	3	4	5	6	7	8	9
Andhra Pradesh	29	38	28	28	11	49	7	14
Assam	26	10	17	—	14	3	7	—
Bihar	67	39	64	58	27	62	41	29
Delhi	5	3	4	4	5	1	2	—
Gujarat	31	53	84	54	15	16	39	12
Haryana	1	2	1	3	—	1	—	1
Jammu & Kashmir	11	3	2	7	13	—	1	—
Karnataka	24	17	47	29	6	2	12	5
Kerala	12	11	17	17	11	4	5	3
Madhya Pradesh	33	19	26	27	7	5	5	4
Madharashtra	34	28	60	57	11	3	2	21

Name of State/ Union Territory	No. of communal incidents (Hindu-Muslim) during					No. of persons killed during the years				
	1980	1981	1982	1983	1984	1980	1981	1982	1983	1984
	1	2	3	4	5	6	7	8	9	
Meghalaya	—	—	1	—	—	—	—	—	—	3
Manipur	2	1	—	—	—	2	—	—	—	—
Orissa	7	2	6	4	1	—	1	—	—	1
Punjab	—	—	—	2	—	—	—	—	—	1
Rajasthan	21	14	23	20	2	2	2	2	—	6
Tamil Nadu	12	20	17	11	—	—	—	12	—	1
Tripura	—	1	—	1	—	—	—	—	—	—
Uttar Pradesh	74	31	45	48	240	16	84	—	—	27
West Bengal	38	27	33	34	22	30	18	—	—	14
<b>Total</b>	<b>427</b>	<b>319</b>	<b>474</b>	<b>404</b>	<b>375</b>	<b>196</b>	<b>238</b>	<b>202</b>		

**NOTE :—**The information in respect of remaining States/Union Territories is 'NIL'. The incidents of communal disturbances in case of Assam are in the context of foreigner's issue and therefore have not been shown.

## Statement - II

*Statement showing estimated Loss of Property in Communal Incidents between Hindus, (Including Harijans) and Muslims During 1980, 1981 and 1982.*

Name of State/Union Territory	Loss of property in lakhs of Rupees		
	1980	1981	1982
Andhra Pradesh	6.08	1.96	5.14
Assam	64.02	—	—
Bihar	3.50	6.16	3.96
Gujarat	198.42	64.81	70.86
Kerala	0.40	0.26	204.22
Karnataka	6.30	19.49	44.60
Madhya Pradesh	2.52	0.01	0.14
Maharashtra	5.06	1.85	54.55
Orissa	—	—	0.05
Rajasthan	—	17.40	1.26
Tamil Nadu	0.16	0.22	0.64
Uttar Pradesh	42.54	1.10	8.02
West Bengal	8.03	2.19	6.06
Delhi	31.50	—	0.64

The information in respect of the remaining States/Union Territories is 'Nil'.

## Statement - III

*Statement showing the Number of Communal Incidents and Number of Persons Killed for the year 1977 to 1983.*

Year	No. of incidents	No. of persons killed
1977	188	36
1978	230	110
1979	304	261
1980	427	375
1981	319	196
1982	474	238
1983	404	202